

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P. NO. 269/1996 in O.A. NO.2218/1991

Thursday, this the 9th January, 1997.

HON'BLE SHRI JUSTICE B. C. SAKSENA, ACTING CHAIRMAN HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

Ram Bahadur S/O Mool Chand, R/O Subhash Nagar, Bareilly.

... Petitioner

(By Shri B. S. Mainee, Advocate)

-Versus-

- Shri K. Balakesri,
 Secretary,
 Ministry of Railways,
 Rail Bhawan, New Delhi.
- Shri S. A. A. Zaidi, General Manager, Northern Railway, Baroda House, New Delhi.
- Shri Z. A. Ansari,
 Divisional Railway Manager,
 Northern Railway,
 Moradabad.

... Respondents

(By Shri P. S. Mahendru, Advocate)

ORDER (DRAL)

Shri Justice B. C. Saksena -

that the contempt petition has become infructuous since the authorities have complied with the directions given in the O.A. The C.P., therefore, calls for no orders. Notices issued to respondents are discharged. The C.P. shall be consigned to records.

(R. K. Ahooja) Member (A)

(B. C. Saksena) Acting Chairman